

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 130(MB)/2008
CA NO.

CORAM:

PRESENT: SH. R. VARADHARAJAN
Hon'ble Member (J)

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2016

NAME OF THE COMPANY: Union of India

Vs.

M/s. Chitrakoot Computers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 388B

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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①	Simpson Jor Siman Achu	FOR Respondents	S	
	Sanjeer Hanula, C&C			
	Akhilesh Ghai, Adv			
	Deepmale Indora, AD (Law)			
	Ajeet Srivastav, Prosecutor			

ORDER

In view of lack of Coram in Principal Bench the petition is listed before the Special Bench today. At the request of the parties, the matter is adjourned to 25.07.2016 at 2.00 PM.

[R. VARDHARAJAN]
MEMBER(J)

[S.K. MOHAPATRA]
MEMBER(T)

Date: 20.07.2017
[ravi]